- (a) whether it is a fact that huge quantity of liquor was seized by the police in Delhi on 27th April, 1969 from a gang of smugglers; and
  - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) It is reported that on 27th April, 1969 the Delhi Police recovered 9 bags containing illicit liquor in plastic tubes from a car near Kishanganj, Delhi. A case registered by Delhi Police in this connection is under investigation. 3 persons have been arrested so far.

## SINDHU RESITTLEMENT CORPORATION

751. SHRI JAIRAMDAS DAULATRAM: Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANS-PORT be pleased to refer to the answer to Unstaired Question No. 146 given in the Rajva Sabha on the 30th April, 1969 and state the amount spent by the Sindhu Resettlement Corporation from its own funds for the construction of the buildings occupied by the educational institutions being run by the Gandhidham Maitri Mandal?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SARDAR IQBAL SINGH): The Sindhu Resettlement Corporation has spent an amount of Rs. 5,52,247.00 from its own funds for the construction of the educational buildings which are being run by the Gandhidham Maitri Mandal.

STUDINTS OF SINDHI LANGUAGI IN MIDDLI SCHOOLS OF DELHI

752. SHRI JAIRAMDAS DAULATRAM: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

- (a) the total number of students in all the standards on the roll of each of the (i) middle and (ii) Primary Schools in Delhi run by the Delhi Administration on the Municipal Corporation which use Sindhi language as medium of instruction, and
- (b) the above figures for each of the four preceding years?

1HE MINISTER OF STATE IN 1HE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN): (a) and (b) The requisite information is being collected from the educational authorities of Delhi and will be placed on the Table of the Sabha as soon as possible.

STUDINTS WHO USL SINDHI LANGUAGE IN HIGHER SECONDARY SCHOOLS OF DELHE

- 753. SHRI JAIRAMDAS DAULATRAM: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:
- (a) the total number of students in all standards on the roll in 1969 in each of the Higher Secondary Schools in Delhí with Sindhi language as medium of instruction, and
- (b) the above figures for each of the four preceding years?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN): (a) and (b) The requisite information is being collected from the educational authorities in Delhi and will be placed on the Table of the Sabha as soon as possible.

CONFERENCE WITH YOUTH ORGANISATIONS

- 754. SHRI G. R. PATIL: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:
- (a) whether Government had recently convened a Conference of representatives of Youth Organisations in the country in New Delhi;
- (b) what decisions have been taken in the conference;
- (c) whether any programme for non-student youth has been taken; and
  - (d) if so, the details thereof?

THE MINISTER OF FDUCATION AND YOUTH STRVICES (PROF. V. K. R. V. RAO): (a) Yes Madam.

- (b) to (d) The Conference has recommended inter-alia:
  - (i) Programmes for the welfare of nonstud in youth which are directly helpful

- to them in the preparation and training for work and in family life, giving them opportunities for self expression, self deve lopment and cultural attainment,
- (ii) Programmes and activities which are directly beneficial to the community and could be taken up by the non student youth, according to their abilities, educational background and aptitudes, in order to get opportunities for self-expression connideship, community life and natio nal service,
- (iii) Programmes of training of youth leaders and presonnel for youth services,
- (iv) Setting up of a National Advisory Board on Youth Services.

COLLISION OF CARGO SHIPS AT BOMBAY PORT

755 SHRI G R PATIL Will the Minister of PARLIAMENTARY AFIAIRS AND SHIPPING AND TRANSPORT be pleased to state.

- (1) whether two cargo ships collided in Bombay Port on 1st May, 1969
- (b) if so details regarding the collision and damages caused to the ships and
- (c) the steps Government proposed to take to avoid such incidents in future.

THE MINISTER OF PARLIAMENTARY ALF MRS AND SHIPPING AND TRANS PORT (SHRI K RAGHUR (MAIAH) (a) Yes Madam A Greek Ship named my KIRKIS' and the tanker 'BAY IEAF' be longing to the British Royal Auxilliary Fleet collided in Bombay Huboui on 1st May 1969

(b) The tanker BAY LFAF was at anchor and stationary while my KERKIS was manoeuving in its vicinity without a pilot when the two ships collided MV 'KER-KIS' should have waited outside and picked

- up a pilot before entering the harbour Minor damages have been sustained by both the vessels but there was no loss of life or injury to anyone
- (c) Under Section 31 of the Indian Ports Act 1908, Pilotage is compulsory in Bombay particularly at the site of the incident and the vessel 'KFRKIS' disregarded this provision. Further more India 18 a party to the International Regulations for the Prevention of Collision at Sea adopted by the SOLAS Conference 1960 and these regulations have been promulgated under the Merchant Shipping (Prevention of Collissions at Sea) Amendment Regulations, 1965. These provisions are considered adequate and violations will be dealt with according to law

## U.G.C. GRANTS TO SHIVAJI UNIVERSITY

- 756 SHRI G R PATH Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state
- (a) the total amount of grants given by University Grants Commission to Shivaji University, Kolhapin during the years 1967-68 1968 69
- (b) the amount of grants paid, if any, for departments in humanities and social sciences and for hostels and library building and staff quarters during these years, and
- (c) the amount proposed to be given for the above purposes during the year 1969 70-

THE MINISTER OF FOUCATION AND YOUTH SURVICES (PROF V K R V RAO) (a) and (b) A statement is attached

(c) It is not possible to indicate the grants that may be given by the UGC to the University during 1969 70 as the release of the grant will depend upon the progress achieved in the implementation of the approved development projects and the expenditure incurred thereon by the University.

## STATEMENT

Grants paid to Shiran University during 1967-68 and 1968-69

S. No.	Purpose						1967-68		1968-69
								Rs.	Rs.
1. Staff (Hum	nanities)		•	•	•	•	•	25 <b>,000 00</b>	31,775 00
2. Building (Humanities)									2 00,000 00